

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1561/2000

Wednesday, this the 11th day of April, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Sunil Uke, I.R.S.
R/O 171, Mount Kailash
New Delhi-65
Working as
Director, Cabinet Secretariat,
New Delhi.

..Applicant

(By Advocate: Shri S.K.Sinha)

VERSUS

1. Union of India through
The Additional Secretary,
Cabinet Secretariat,
Bikaner House Annexe,
Shahjehan Road, New Delhi-11.
2. The Director,
Cabinet Secretariat,
Bikaner House Annexe,
Shahjehan Road, New Delhi-11.

..Respondents

(By Advocate: Shri K.C.D.Gangwani)

O R D E R (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:

Shri K.C.D.Gangwani, learned counsel appearing on behalf of the respondents has placed on record an order passed on 4.4.2001 whereby applicants have been granted the reliefs claimed in the OA.

In view of this, nothing now survives in the present OA. The same is accordingly disposed of with no order as to costs.

S.A.T. Rizvi
(S.A.T. Rizvi)
Member (A)

/sunil/

Ashok Agarwal
(ASHOK Agarwal)
Chairman